

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 127**  
**436/241-242/PB/2018**

**IN THE MATTER OF:**

Manish J. Shah & Ors.

Vs.

Salora International Pvt. & Ors.

..... Petitioners/Applicant

..... Respondent

**Under Section 241-242**

**Order delivered on 11.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

: Mr. Ashutosh Gupta, Mr. Gaurav Rama &  
Ms. Abhishek Aggarwal, Advs.

For the Respondent

: Mr. Jayant K. Gupta, Mr. A.T. Patra &  
Mr. Aditya Ghadge, Advs.

**ORDER**

Rejoinder be filed within two weeks with a copy in advance to  
the counsel opposite.

List on 28.05.2019.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

11.04.2019  
Ritu Sharma